

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3309
ANSWERED ON:14.12.2011
BSNL TENDER UNDER CVC SCANNER
Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the contract awarded/tenders invited by Bharat Sanchar Nigam Limited (BSNL) for 93 million line GSM equipment in the country have come under the Central Vigilance Commission's scanner;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether BSNL has scrapped/proposes to scrap the said contract/tender;
- (d) if so, the reasons therefor; and
- (e) the steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (e) In view of the objections made by Central Vigilance Commission (CVC) and further recommendations made by Sam Pitroda Committee constituted to review the position of BSNL, BSNL Board on 21.05.2010 has decided to cancel the tenders for procurement of 93 million lines under GSM Phase VI by the four zones of BSNL.